


F. No 06/CESTAT/Statement/2011-CR

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated:10/04/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/04/2019 is circulated for information.


(Mohinder Singh)
Deputy Registrar (J)

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please.
- 2.All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of March ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	5083	254	163	5174
MUMBAI	14033	210	201	14042
KOLKATA	10360	287	175	10472
CHENNAI	10869	163	233	10799
BANGALORE	9876	74	74	9876
AHMEDABAD	11902	172	221	11853
ALLAHABAD	2407	45	279	2173
CHANDIGARH	5782	141	101	5822
HYDERABAD	5260	50	146	5164
TOTAL	75572	1396	1593	75375

(Mohinder Singh)
Deputy Registrar.



TRANSFER TO OTHER BENCHES				DISPOSAL				CLOSING BALANCE										
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
0	0	0	1	1	0	2	11	79	0	161	2	1199	715	3225	0	5174	35	10
0	0	0	0	0	0	0	38	104	0	201	0	4975	4353	4714	0	14042	0	0
0	0	0	0	0	0	136	16	27	0	175	136	4287	2216	3969	0	10472	0	907
0	0	0	0	0	0	0	76	118	0	233	0	2942	2589	5266	2	10799	0	0
0	0	0	0	0	0	0	26	37	0	74	0	2606	1491	5779	0	9876	0	15
0	0	0	0	0	0	0	58	43	0	221	0	5619	2340	3894	0	11853	0	21
0	0	0	0	0	0	0	19	127	0	279	0	874	218	1081	0	2173	0	0
0	0	0	1	1	0	0	3	77	0	100	0	2760	570	2492	0	5822	0	0
0	0	0	0	0	0	0	61	69	0	146	0	1438	630	3096	0	5164	0	0
0	0	0	3	3	0	0	499	758	0	1590	0	26700	15122	33516	2	75375	35	953

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.04.2019.

YEARS	DELHI	MUMBAI	KOLKATA/CHENNAI	BANG.	AHMEDABD	ALLBD	CHD	HYD	1991
1991	0	0				0			0
1999	0	0				0		2	0
2000	0	0				0			0
2001	0	0				0			0
2002	0	0				0			1
2003	0	0				0			7
2004	0	0				0			4
2005	3	3				0			0
2006	11	1				0			0
2007	3	11				0			4
2008	2	2				0			1
2009	6	172				3			68
2010	14	291				12			96
2011	14	514				108			190
2012	35	855				221			542
2013	84	1077				1146			514
2014	185	1253				1527			528
2015	292	1318				1670			404
2016	511	2021				1658			690
2017	640	2041				1633			880
2018	2665	3672				2290			1070
2019	709	811				787			165
TOTAL	5174	14042				10472			5164

MONTHLY STATEMENT FOR THE MONTH OF MARCH, 2019 AS ON 01/04/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	
DELHI	1181	684	3192	0	26	5083	4	92	33	100	0	8	233	8	5	9	5	0	2	21	0	0	0	0	0	0		
MUMBAI	5038	4374	4621	0	0	14033	0	40	34	131	0	0	205	0	1	4	0	0	0	5	0	0	0	0	0	0		
KOLKATA	4197	2277	3886	0	0	10360	1008	114	71	97	0	0	282	35	3	0	2	0	0	5	0	0	0	0	0	0		
CHENNAI	3001	2607	5259	2	0	10869	0	59	21	83	0	0	163	0	0	0	0	0	0	0	0	0	0	0	0	0		
BANGALORE	2628	1496	5750	0	0	9876	15	15	4	55	0	0	74	0	0	0	0	0	0	0	0	0	0	0	0	0		
AHMEDABAD	5626	2367	3909	0	0	11902	21	113	16	43	0	0	172	0	0	0	0	0	0	0	0	0	0	0	0	0		
ALLAHABAD	976	232	1199	0	0	2407	0	25	5	15	0	0	45		0	0	0	0	0	0	0	0	0	0	0	0		
CHANDIGAR	2797	541	2444	0	0	5782	0	36	31	69	0	0	136	0	4	1	0	0	0	5	0	0	0	0	0	0		
HYDERABAD	1489	640	3131	0	0	5260	0	17	6	26	0	0	49	0	0	0	0	0	0	0	0	1	0	0	0	1		
TOTAL	26933	15220	33391	2	26	75572	1048	511	221	619	0	8	1359	43	13	14	7	0	2	36	0	1	0	0	0	1		

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.04.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of March, 2019 for 74 of days as under:-

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	NIL	15 Sh. M.M. Damodhar, Member(Technical)	3
	2 Mrs. Archana Wadhwa, Member (Judicial)	5	16 Sh. Anil G. Shakkwarwar, Member(Technical)	8
	3 Sh. M.V. Ravindran, Member (Judicial)	3	17 Sh. P. Venkata Subba Rao Member (Tech.)	4
	4 Sh. Ashok Jindal, Member(Judicial)	1	18 Sh. P. Dinesha Member(Judicial)	NIL
	5 Dr. D. M. Mishra, Member (Judicial)	2	19 Sh. C.L. Mahar Member(Technical)	NIL
	6 Sh. Anil Choudhary, Member(Judicial)	1	20 Sh. Ajay Sharma Member(Judicial)	NIL
	7 Sh. S. K. Mohanty, Member (Judicial)	4	21 Sh. Bijay Kumar Member(Technical)	NIL
	8 Sh. Ramesh Nair, Member (Judicial)	1	22 Ms. Rachna Gupta Member(Judicial)	14
	9 Ms. Sulekha Beevi C.S., Member(Judicial)	2	23 Mr.Sanjiv Srivastava Member (Technical)	1
	10 Shri S.S. Garg, Member (Judicial)	NIL	24 Dr. Suvendu Kumar Pati, Member(Judicial)	7
	11 Sh. P. K. Choudhary, Member (Judicial)	6	25 Mr. P. Anjani Kumar, Member(Technical)	NIL
	12 Sh. Raju, Member(Technical)	3		
	13 Sh. C.J. Mathews, Member(Technical)	4		
	14 Sh. V. Padmanabhan, Member(Technical)	5		